IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI

ITEM No. 108
(IB)-271(ND)2018

Under Section: 9 of IBC.

In the matter of:

M/s. Synergy Property Development Services Pvt. Ltd.	**...**	**Applicant**
Vs		
Pride Hotel Ltd.	**...**	**Respondent**

Order delivered on 24.01.2020

CORAM
DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)

SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)

For the Applicant : Mr. Pallavi adv. Mr. Balaji Srivasan, Advs
For the Respondent : Mr. Dhruv Gandhi, Mr. Sunit K. Jha, Advs

ORDER

Pleadings are complete, adjourned for hearing.

List on 12.02.2020.

Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)

Mukesh